

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Ins.) No. 624 of 2020**

**In the matter of:**

**Om Prakash Agrawal**  
**Liquidator- S. Kumars Nationwide Ltd.** **....Appellant**

**Vs.**

**Chief Commissioner of Income Tax**  
**(TDS) & Anr.** **...Respondents**

**Present**

**For Appellant: Mr. Kanishk Khetan & Mr. Anil Goel (PCA), Advocates.**

**For Respondents: Mr. Suresh Kumar, Advocate for R-1.**

**ORDER**

**(Through Virtual Mode)**

**24.09.2020:** Advocate Shree Suresh Kumar appears for Respondents. He wants time to file Reply. Reply may be filed within two weeks. Rejoinder, if any, may be filed within one week, thereafter.

List the Appeal 'For Admission (After Notice)' 'Hearing' on **16<sup>th</sup> October, 2020.**

**[Justice A.I.S Cheema]**  
**Member (Judicial)**

**[Kanthi Narahari]**  
**Member (Technical)**

***Sim/md***